GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA UNSTARRED QUESTION NO. 223 TO BE ANSWERED ON 03rd FEBRUARY, 2023

INDIA'S PHARMACEUTICAL EXPORTS

223 SHRI B. PARTHASARADHI REDDY:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

(a) the list of major destinations to which Indian pharma products are being exported, countrywise and volume wise;

(b) details of steps being taken by Government to increase Indian pharma exports destinations and volumes;

(c) contribution details of pharma companies situated in the State of Telangana in the total pharma exports of India; and

(d) details of Government's initiatives to explore new market avenues for Indian pharma exports?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) The major destinations for Indian pharma products with export values are as follows:

			-	(Values in USD	Million
S.No.	Countries	2019-20	2020-21	2021-22	
1	USA	6749.60	7718.80	7108.22	
2	UK	557.89	716.52	706.00	
3	SOUTH AFRICA	612.01	833.53	612.68	
4	RUSSIA	552.41	590.69	598.24	
5	NIGERIA	443.09	573.17	588.34	
6	BRAZIL	473.10	525.28	583.75	
7	GERMANY	504.17	575.47	529.28	
8	FRANCE	319.50	412.81	513.69	
9	NETHERLAND	321.05	375.18	460.58	
10	BELGIUM	297.18	370.19	449.06	
Total of top 10 destinations		10830.00	12691.62	12149.83	
Total export to world		20703.46	24444.03	24594.27	

(Source: DGCIS)

(b) & (d) The major steps/initiatives taken by Government to increase Indian pharma exports and to explore new market avenues are:

(i) Financial assistance is provided under the Market Access Initiative (MAI) scheme of Department of Commerce to develop new markets, to promote new products and new exporters as well as to consolidate the existing Indian exports markets. The activities supported under the MAI scheme include organising/ participating in Fairs, Exhibitions and Buyer Seller Meets abroad and reimbursement of expenditure incurred by exporters on statutory compliances such as product registration charges, plant inspection charges etc.

(ii) Pharmaceutical products have been covered under RoDTEP Scheme (Remission of Duties and Taxes on Exported Products) with effect from 15 December 2022 under which the duties/ taxes/ levies paid by the exporters at the Central, state and local levels, that were not being rebated/refunded so far, will be refunded/rebated thus enhancing the export competitiveness of pharmaceutical industry.

(iii) The recent trade agreements signed by India, namely, India-UAE Comprehensive Partnership Agreement and India-Australia Economic Cooperation and Trade Agreement have given wider market access for Indian pharmaceutical products.

(iv) The market access issues highlighted by Indian pharma exporters are regularly taken up with concerned trade partners through Indian Missions as well as through bilateral institutional mechanisms with these countries.

(c) The contribution of pharma exports from the State of Telangana in the total pharma exports of India is as under:

(Values in USD Million)

Exports	2019-20	2020-21	2021-22
Exports from Telangana	2972.25	3672.65	4446.78
Total exports of India	20703.46	24444.03	24594.27

(Source: DGCIS)
